

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/39(CHE)/2024
NAME OF THE PETITIONER(S) : JCF Fluid Flow India Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 441 of CA, 2013 R/w Rule 88 of
NCLT Rules 2016

ORDER

Present: Ld. PCS Shri. Krishna Mishra for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for RoC.

Arguments heard.

Ld. Counsel for the Petitioner is directed to file the documents / balance sheets up to 2023.

List the petition for hearing on **21.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)